

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

IA 95 of 2019 in TP 223 of 2019 [CP 88 of 2018]

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.07.2020**

Name of the Company:

Vinay Kumar Gupta

V/s

Visharad Formulations Pvt Ltd & Ors

Section:

Section 424(h) of Co.Act 2013 r.w 11 of NCLT rules 2016

ORDER

No one appeared for the Petitioner and also for the Respondent.

Matter stands adjourned to 20.08.2020

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 2nd day of July, 2020.